

**PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE,
KODAGU AT MADIKERI.**

Dated: 6th October 2015.

Present: Sri. Master RKGMM Mahaswamiji,
Prl.District and Sessions Judge,
Kodagu-Madikeri.

Sub: Transfer/**shifting** of the staff attached
from the Addl. Civil Judge & JMFC.,
Somwarpet to **Court of Civil Judge &
JMFC, Kushalnagar**- reg

- Ref :** 1. Government Order No. LAW 202 LCE 2013,
Bengaluru. dtd : 21.07.2015.
2. Notification No.I in No.LAW 202 LCE 2013,
dtd:21.07.2015 of Government of Karnataka
Vidhana Soudha, Bengaluru.
3. Notification No. II in No. LAW 202 LCE 2013,
dtd:21.07.2015 of Government of Karnataka
Vidhana Soudha, Bengaluru.
4. Letter No.GOB-II 298/2005, dtd: 06.08.2015
of Hon'ble High court of Karnataka, Bengaluru.
5. This office order No.3705/15 PDJ, (ADMN),
Madikeri, dtd:28.07.2015.
6. This office Note and order passed thereon
dtd: 06.10.2015.

**ORDER NO.4988 / 15 PDJ (ADMN), MADIKERI,
DATED : 06.10.2015**

In view of shifting the Court of Addl.Civil Judge & JMFC
Somwarpet, to Kushalnagar **as Civil Judge & JMFC, at Kushalnagar vide
reference (1) above**, the following officials attached to Addl. Civil Judge &
JMFC., Somwarpet are hereby transferred/**shifted**, to work in the shifted
Court of Civil Judge & JMFC, at Kushalnagar in the interest of office
work/administration/public service with effect from 07.10.2015.

The Officials should report for duty before the Civil Judge & JMFC
Kushalnagar on 07.10.2015 without fail

Sl.No	Name	Designation
1	Premakumari K.S.	FDA
2	B.M.Latha	FDA
3	M.C.Thirumala	Stenographer
4	G.P.Bhuvaneshwari	Typist
5	Pushpavathi.B.S	Attender
6	B.Chandrakala	Peon

Further, the deputation of Smt.Pushpavathi.B.S, Attender, mentioned in Sl.No.5 vide reference (5) above is hereby cancelled with immediate effect.

Sd/---

(Master RKGMM Mahaswamiji)
Prl.District & Sessions Judge,
Kodagu-Madikeri.